

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14040/2014
(Arising out of impugned final judgment and order dated 08/11/2013
in CMWP No. 30737/2002 passed by the High Court Of Judicature at
Allahabad)

UOI & ORS

Petitioner(s)

VERSUS

RAM ASHREY TRIPATHI

Respondent(s)

Date : 23/02/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Mahinder Singh, ASG
Mr. Atul Yeshwant Chitale, Sr. Adv.
Mr. Raj Bahadur, Adv.
Ms. Alka Agrawal, Adv.
Mr. Nalin Kohali, Adv.
Mr. Gurjyot Sethi, Adv.
Ms. Akansha Ghose, Adv.
Mr. Sarfraz Ahmed Siddiqui, Adv.
Ms. Satya Siddiqui, Adv.
Mr. Shreekant N. Terdal, Adv.

For Respondent(s) Ms. Asha Gopalan Nair, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(Madhu Bala)
Court Master

(Veena Khera)
Court Master